30.9.1984 was imposed as a part of package of anti-inflationary measures taken by the Government in January 1984. Government have taken note of the views of the Confederation in this regard.

Strike by All India State Bank of India Staff Association

3439. SHRIMATI KRISHNA SAHI : Will the Minister of FINANCE be pleased to state :

(a) whether All India State Bank of India Staff Federation has threatened to launch a continuous strike from 1st March, 1984;

(b) their demands; and

(c) the steps taken by Government to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) to (c). In response to the call given by the All India State Bank of India Staff Federation, the workmen employees of State Bank of India had observed one day's token strike on 1st March, 1984 against the decision of the bank to challenge in the High Court of Madras the award of the Central Government industrial Tribunal, Madras in the dispute between State Bank of India and its employees over the quantum of payment of bonus. State Bank of India has further reported that, as part of their agitation, the Staff Federation is planning to go on a two day strike on the 30th and 31st March, 1984. State Bank of India has reported that it is taking appropriate steps to meet the situation.

Fake Currency Racket in Madras

3440. SHRIMATI KRISHNA SAHI: Will the Minister of FINANCE be pleased to state:

(a) whether fake currency racket was busted recently in Madras;

(b) the amount seized so far; and

(c) the people behind this racket and the action taken against them ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) to (c). Information has been called for from the Tamil Nadu Government and is still awaited.

Manufacture of Radar to Detect Low Lying Crafts

3441. SHRIMATI KRISHNA SAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to manufacture radar to detect low lying crafts;

(b) whether they will help to improve the air defence capability of the Armed Forces; and

(c) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir. Defence Research and Development Organisation is engaged in developing high technology and state of art radars for Army and Air Force. The Radars are planned to be productionised by M/s Bharat Electronics Limited after successful development.

(b) Yes, Sir. These radars would detect low flying air-craft.

(c) The divulgence of any details regarding the time of their availability and capabilities will not be in public interest.

Forged Currency Notes Detected in Punjab

3442. SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a racket in forged hundred rupee currency notes has come to the notice in Punjab;

(b) the series of these notes and in which area these are in circulation;

(c) the number of notes seized ; and

(d) whether any arrest has been made in this connection, if so, the details thereof?